

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 22<sup>nd</sup> November, 2019

**No. HC.VII-167 (Pt.-VI)/2014/6963/A** : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers of the Assam Judicial Service to participate in a Orientation Programme on Wildlife Issues, scheduled to be held on 14.12.2019 at the Manas Wildlife Sanctuary in the Baksa District, Assam-

Sl. No.	Name	Designation
1.	Shri Chandan Das	District and Sessions Judge, Baksa, Mushalpur
2.	Shri Dibya Jyoti Mahanta	District and Sessions Judge, Chirang
3.	Shri Abdul Hakim	Addl. District and Sessions Judge, FTC, No.2, Tinsukia
4.	Shri Aminur Rahman	Addl. District and Sessions Judge, Nagaon
5.	Shri Chatra Bhukhon Gogoi	Addl. District and Sessions Judge, Barpeta
6.	Smti Mallika Dutta	Addl. District and Sessions Judge, FTC, Dibrugarh
7.	Smti Nirmali Talukdar	Addl. District and Sessions Judge, Udalguri
8.	Shri Jitu Mani Barman	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
9.	Shri Romen Baruah	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
10.	Shri Kaushik Hazarika	Addl. District and Sessions Judge, Golaghat
11.	Smti Poli Katak	Additional District and Sessions Judge, Jorhat
12.	Smti Angjeeta Mahanta	Additional District and Sessions Judge, Fast Track Court, Cachar, Silchar
13.	Shri Ratnadip Bhattacharjee	Chief Judicial Magistrate, Dhubri
14.	Shri Subhrangsu Dhar	Chief Judicial Magistrate, Kamrup (M), Guwahati
15.	Shri Kumud Chandra Boro	Chief Judicial Magistrate, Nalbari
16.	Smti. Ranjita Agarwalla	Chief Judicial Magistrate, Goalpara
17.	Smti. Monmee Sarma	Chief Judicial Magistrate, Kamrup, Amingaon
18.	Shri Nilkamal Das	Chief Judicial Magistrate, Morigaon
19.	Smti Shivani Handique	Chief Judicial Magistrate, Kokrajhar
20.	Smti Sujata Dutta	Chief Judicial Magistrate, Bongaigaon

The Officers are to report at the venue (**Conference Hall, MUSA Jungle Resort, Bansbari, Manas, Baksa**) at **9:30 a.m. positively on 14.12.2019.**

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/6964 - 6974/A dated 22.11.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,

Kamrup (M), Guwahati / Kamrup, Amingaon / Morigaon / Kokrajhar / Bongaigaon / Nalbari / Goalpara / Baksa, Mushalpur / Chirang, Kajalgaon / Tinsukia / Nagaon / Barpeta / Dibrugarh / Udalguri / Darrang, Mangaldoi / Sonitpur, Tezpur / Golaghat / Jorhat / Cachar, Silchar / Dhubri

***He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.***

7. The nominated officer concerned.

The nominated participants are to intimate their travel plan, in writing, in the format given below, to the Judicial Academy, Assam by e-mail ([ja@assam.gov.in](mailto:ja@assam.gov.in)) on or before **30.11.2019** to enable the Academy to arrange for accommodation.

Name	Mobile No (in use)	Date of arrival	Time of arrival	Date of departure	Time of departure
		13.12.2019 (evening) <b>OR</b> 14.12.2019 (Morning)		14.12.2019 (Evening) <b>OR</b> 15.12.2019 (Morning)	
Name of Officer					
<b>Others (if any)</b>					
Name of Driver (if any)					
Vehicle No.					

**Participants are requested to check the details of accommodation arrangements (name etc.) in the official website of the Judicial Academy, Assam.**

**Participants are requested not to bring his/her spouse and children.**

**It is to be noted that considering the limited facilities available at the venue, Judicial Academy, Assam will not be able to provide facility for fooding and lodging of PSO's.**

**For any queries, Participants may contact at Mob. No. 8876980023.**

8. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
11. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
22-11-19  
**Registrar (Judicial)**  
  
28-11-19